

ITEM NO.30

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1066/2025

SWAMI PRASAD MAURYA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 15-07-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Shakti Kanta Pattanaik, AOR
Mr Dharendra Kumar, Adv.

For Respondent(s) :
Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 is duly represented.

Service is complete on respondent no.2 but none has entered appearance.

Scanned soft copies of High Court as well as Trial Court records have been received. Let the soft copies of the same be provided to Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dt 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ